ways of the liquid effluents insuring that appropriate disposal limits are not exceeded, a log book is maintained in prescribed form, recording the identity and quantity of each radio-isotope disposed, time of its disposal, the name of the person who has supervised the waste disposal etc.

(c) Monitoring is done both in-house and by outside agencies. The Atomic Energy (Radiation Protection) Rules, 2004 provide for inspection of premises, radiation installations and conveyances by a person duly authorized under the Atomic Energy Act, 1962 for the purpose of the enforcement of these Rules. The UGC guidelines provide that all the radiation related activities in laboratories have to be carried out by designated Radiation Staff under the supervision of a Radiation Safety Officer (RSO), who can be a faculty with experience in radiation field and get designated as RSO by AERB on the recommendations of the Institution.

Development of Madgaon railway station

*171. SHRI HUSAIN DALWAI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether funds are allocated to develop Madgaon railway station as a commercial hub;
- (b) if so, the details thereof;
- (c) the size of land required for the renovation;
- (d) whether Government has sufficient land for the project; and
- (e) if so, the details thereof ?
- THE MINISTER OF RAILWAYS (SHRI DINESH TRIVEDI): (a) No, Sir.
- (b) Does not arise.

(c) to (e) No additional land is required for renovation. However, for provision of additional facilities on East side of the Madgaon station, Konkan Railway Corporation Limited has requested the State Government Authorities for 3,000 sqm land.

Complaints of fraudulent practices

*172. PROF. SAIF-UD-DIN SOZ: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state: